

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:3843
ANSWERED ON:23.12.2004
SHARE OF STATES FROM PROFIT PETROLEUM
Singh Shri Dushyant

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether Union Government is getting `profit petroleum` from any river basin in the country particularly in Rajasthan;
- (b) if so, details thereof during the last three years state-wise;
- (c) whether States concerned will be given a share out of that; and
- (d) if so, the percentage thereof?

Answer

MINISTER OF PETROLEUM & NATURAL GAS AND PANCHAYATI RAJ (SHRI MANI SHANKAR AIYAR)

(a) & (b):- Profit petroleum is being received not from river basins as such but from blocks/fields awarded to companies. Under Production Sharing Contracts (PSC), Government of India is getting profit petroleum from fields/ blocks in Gujarat, Arunachal Pradesh, Eastern Offshore and Western Offshore. No profit petroleum is being received from any field/block in the state of Rajasthan as there is no commercial production in these fields/blocks till date.

The statewise/areawise profit petroleum received by the Government of India during last three years is given below:-

(Rs. Crore)

State/Area	2001-02	2002-03	2003-04
Gujarat	56.59	73.039	134.517
Arunachal Pradesh	0.36	2.160	5.230
Eastern Offshore	393.04	633.880	1100.353
Western Offshore	174.26	242.020	222.750
Total	624.25	951.099	1462.850

(c) & (d):- The matter regarding sharing of profit petroleum accruing to the Central Government under New Exploration Licensing Policy (NELP) between the Center and the states in the ratio of 50:50 has been referred for consideration and recommendation to the Twelfth Finance Commission